

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF MARCH, 2022

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS ON 01.03.22	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.22	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	64	0	0	64		
FIRST APPEALS FROM ORDERS(OS)(COMM)	416	24	19	421	235	6
EXECUTION FIRST APPEALS(OS)(COMM)	11	0	0	11		
EFA (COMM)	0	0	0	0		
RFA (COMM)	22	3	0	25		
FAO (COMM)	100	16	5	111	19	2

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.03.22	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.03.22	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	2930	68	61	2937	805	16
ORIGINAL MISC. PET. (I) (COMM)	281	26	46	261	236	7
ORIGINAL MISC. PET. (T) (COMM)	79	7	13	73	150	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	0	3	2	1	1	1
ORIGINAL MISC. PET. (COMM)	1870	60	34	1896	793	15
ORIGINAL MISC. PET. (ENF.) (COMM)	675	15	24	666	1022	31
ORIGINAL MISC. PET. (EFA) (COMM)	37	0	0	37		
ARBITRATION APPEAL (COMM)	44	3	8	39	627	10
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	31	6	6	31	316	5
COUNTER CLAIMS (COMM)	154	5	4	155	1393	
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	653	170	3	820	34	3
CIVIL ORIGINAL (COMM-IPD-CR)	28	1	1	28		
CIVIL APPEAL (COMM-IPD-GI)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-PAT)	44	3	1	46	85	2
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	223	26	2	247	29	2
CIVIL APPEAL (COMM-IPD-CR)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-PAT)	5	1	0	6		
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0		
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.